

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 402
CA/310/ND/2023 IN CP/140/ND/2023

IN THE MATTER OF:

Atul Jaggi	...	Applicant
Versus		
Prem Power Construction Private Limited	...	Respondent

Under Section 241-242.

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)